

Item No.19

M.A.66/2005 in  
O.A.3323/2002

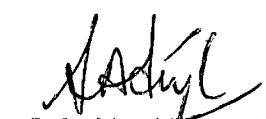
11.1.2005

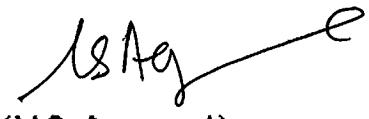
Present: Shri D.C.Vohra,counsel for the applicant

Shri S.M.Arif, counsel for respondents.

M.A.66/2005

In the absence of any objection, time is extended to comply with  
the directions of this Tribunal by three months from today. M.A. is disposed  
of.

  
( S.A. Singh)  
Member(A)

  
(V.S. Aggarwal)  
Chairman

/dkm/

fresh M.A.  
for execution of CAT  
order  
particular order  
also placed  
in this M.A.